



1

MCRC-29006-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL

ON THE 13th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 29006 of 2025

RAJENDRA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

None for the applicant.

*Shri Gitesh Singh Thakur- Government Advocate for the
respondent/State.*

Shri Sandeep Mahawar - Advocate for the objector.
.....

ORDER

No one had appeared on behalf of the applicant.

It appears that the applicant has lost his interest to prosecute this
M.Cr.C.

The M.Cr.C. is accordingly dismissed for want of prosecution.

(ACHAL KUMAR PALIWAL)
JUDGE